

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2168
ANSWERED ON 04.07.2019

SOIL EROSION IN ASSAM

2168. SHRI M. BADRUDDIN AJMAL

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the losses suffered by the Cachar district of Assam due to soil erosion by the rivers during the last five years, district-wise;
- (b) the quantum of fertile soil which got eroded in rivers in Assam during the last five years, district-wise; and
- (c) the steps being taken by the Government to check the river bank erosion so far?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

(a) & (b) As per the figures furnished by the Revenue and Disaster Management Department, Government of Assam, District-wise losses suffered due to erosion during the last five years is given at **Annexure – I**.

(c) Flood Management including erosion control falls within the purview of the States. The flood management & anti-erosion schemes are planned, investigated and implemented by the State Governments with own resources as per priority within the State. The Union Government renders technical guidance and promotional financial assistance to the States for flood management works in critical areas. Government of India had launched “Flood Management Programme (FMP)” during XI Plan for providing central assistance to the State Governments for taking up works related to river management, flood control, anti-erosion, drainage development, flood proofing works, restoration of damaged flood management work and anti-sea erosion works which was continued during XII Plan and beyond.

In the State of Assam, a total of 141 projects costing Rs.2383.11 crore were approved and included under FMP. During XI Plan, 100 projects with an estimated cost of Rs.996.14 crore were approved while during XII Plan, 41 projects with an estimated cost of Rs.1386.97 crore were approved. Since start of XI Plan, total Central Assistance released by Government of India to State Government of Assam under FMP till date is Rs.1201.36 crore.

Anti erosion protection schemes have been taken up by the State WRD with funds from different sources like North Eastern Council (NEC), Non-Lapsable Central Pool of Resources (NLCPR), National Bank for Agriculture & Rural Development (NABARD) etc.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PARTs (a) & (b) OF UNSTARRED QUESTION NO. 2168 TO BE ANSWERED IN LOK SABHA ON 04.07.2019 REGARDING “SOIL EROSION IN ASSAM”**

S.No	District	Area of land eroded*	Number of people landless due to erosion
1.	Jorhat	30618B- 3K-14L	2415
2.	Sonitpur	26041B-8K-52L	27111
3.	Cachar	Does not arise	255
4.	Karniganj	Does not arise	Nil
5.	Lakhimpur	29196B-17K-66L	2043
6.	Durrang	43402B-4K-43L	186
7.	Dizabri	87036B-9K-43L	2062
8.	Sivasnagar	4103B-8K-24L	78
9.	Goalpura	41394B-6K-24L	298
10.	Hojal	Does not arise	Does not arise
11.	Hadakandi	Does not arise	120
12.	Bongaon	293 Hectare	66
13.	Bishwanath	9845B-4K-18L	158
14.	Nailbari	42458B-2K-9L	2619
15.	Morigaon	16525.07 Hectare	18425
16.	Dhemaji	1281.92 Hectare	2087
17.	Charaideo	425B-0K-15L	02
18.	Golaghat	27801B-9K-23L	793
19.	Kamrup	92734B-5K-41L	9337
20.	Dibrugarh	56186B-4K-19L	595
21.	Barpeta	120493B-0K-0L	7137
22.	Kamrup (M)	No land eroded	Does not arise
23.	Karbi Anglonng	Nil	Nil
24.	Majuli	405000B-0K-0L	10500
25.	Nagaon	14977 B-6K-40L	
26.	BTAD	30248B-11K-30L	249

*B-Bigha, K-Katha and Lessa. Unit of land measurement
